

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

Excise Appeal No. 10547 of 2020

(Arising out of OIA-CCESA-SRT-APPEAL-PS-167-2019-20 Dated- 21/06/2019 passed by
Commissioner of Central Excise, Customs and Service Tax-SURAT-I)

KEDAR METALS PVT LTD

Plot No.35, Panchal Udyog Nagar , Bhimpore
Daman, Daman, Gujarat

.....Appellant

VERSUS

C.C.E. & S.T.-Daman

3rd Floor...Adarsh Dham Building, Vapi-Daman Road, Vapi
Opp.Vapi Town Police Station,
Vapi, Gujarat - 396191

.....Respondent

APPEARANCE:

Shri N.V Suchak, Chartered Accountant for the Appellant

Shri J.A Patel , Superintendent (Authorised Representative) for the Respondent

CORAM: HON'BLE MR. RAJU, MEMBER (TECHNICAL)

DATE OF HEARING: 25.11.2021

DATE OF DECISION: 25.11.2021

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 10514 of 2019.

**(Raju)
Member (Technical)**

Geeta